IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.3650 of 2020

Shivam Builders and Developers ..... … Petitioner
Versus
Jharkhand Urja Vikas Nigam Limited & Ors. …. …. Respondents

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. M.S. Mittal Sr. Advocate
For the Respondent-JUVNL: Mr. Manoj Kumar, Sr. S.C.

05/06.09.2021 The present writ petition is taken up today through Video conferencing.

Mr. Manoj Kumar, learned counsel appearing on behalf of the respondent-JUVNL submits that a counter affidavit has been filed today.

No such counter affidavit is found on record.

Office to verify the same.

Put up this case under the heading **"For Admission"** after one week.

(Rajesh Shankar, J.)

Rohit